

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
IB-2417(ND)/2019
IA/417/2024

IN THE MATTER OF:

M/s. Tek Travels Pvt. Ltd.

...PETITIONER

Vs.

M/s. Ted Travels and Experiences Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 15.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Anil Kumar Mittal, IRP in
IA/417/2024.

ORDER

Due to paucity of time, matter is adjourned to **23.04.2024**.

Sd/-
(Court Officer)